

ate legislation by the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1991.

**SHRI SOMNATH CHATTERJEE** (Bolpur): Why was this statement not made earlier? This House is taken for granted. Is this how the Ministry of Parliamentary Affairs functioning? (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB)**: He has taken appropriate steps.

**SHRI SOMNATH CHATTERJEE**: What appropriate steps after the Bill is introduced (*Interruptions*)

13.14 hrs.

**CONSTITUTION (SEVENTY-FOURTH)  
(AMENDMENT) BILL\***

**(Insertion of New Articles 239 AA  
and 239 AB)**

[*English*]

**THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN)**: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY SPEAKER**: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI S.B. CHAVAN**: I introduce the Bill.

13.14 1/2 hrs.

**GOVERNMENT OF NATIONAL CAPITAL  
TERRITORY BILL\***

[*English*]

**THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN)**: I beg to move for leave to introduce a Bill to supplement the provisions of the Constitution relating to the Legislative Assembly and a Council of Ministers for the National Capital Territory and for matters connected therewith or incidental thereto.

**MR. DEPUTY SPEAKER**: The question is:

"That leave be granted to introduce a Bill to supplement the provisions of the Constitution relating to the Legislative Assembly and a Council of Ministers for the National Capital Territory and for matters connected therewith or incidental thereto."

*The motion was adopted.*

**SHRI S.B. CHAVAN**: I introduce the Bill. (*Interruptions*)

[*Translation*]

**SHRI JEEWAN SHARMA (Almora)**: Mr. Deputy Speakers, Sir, when a bill providing statehood to Delhi is being introduced, why no bill is being introduced to provide statehood to Uttaranchal.

**SHRI BHUWAN CHANDRA KHAN-DURI (Garhwal)**: I also support this demand.

[*English*]

**MR. DEPUTY SPEAKER**: We shall now adjourn for Lunch and meet again at 2.15 PM.

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\*\* Introduced with the Recommendation of the President